NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.217/59/HDB/2017
NAME OF THE COMPANY	Vestal Educational Services Private Limited
NAME OF THE PETITIONER(S)	Sandeep Daga
NAME OF THE RESPONDENT(S)	Vestal Educational Services Private Limited (04) Other
UNDER SECTION	59

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
VIMALVASIREDDY	ADVOCATE	VASIREDOY VIMAL Q GMAIL COM 9560281016	Vind

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Con behalf of Mr. Siva Prasad)	Adv.	960 34 88093	S

Heard Shri Vimal Vasireddy, Ld. Counsel for the Petitioner and Shri Sridhar M. Ld. Counsel on behalf of Shri Siva Prasad, Ld. Counsel for the Respondent.

The Ld. Counsel representing Shri Siva Prasad submitted that due to some personal inconvenience he could not be present today and hence wanted three week's time. Post the case on 28.03.2018.

Member (T)

Member (J)